

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3578
ANSWERED ON:16.12.2005
EXEMPTION IN CENTRAL EXCISE DUTY
Abdullakutty Shri A.P.

Will the Minister of FINANCE be pleased to state:

- (a) the list of industries exempted from Central Excise Duty in Kerala;
- (b) the criteria for such exemption;
- (c) whether the Government proposes to increase the number of items in the list; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S.PALANIMANICKAM)

- (a) There is no specific central excise duty exemption scheme for industries located in Kerala only on the basis of their location in Kerala;
- (b),(c)&(d) Does not arise in view of (a) above.